NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Respondent NO 8

K.S. Shi Gio Poce alta Gio Poce Al

<u>ORDER</u>

Counsel for petitioner called absent. Counsel for R8 present. Counsel for other respondents called absent. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc